

DRAFT

FORM COURIER SHIPPING BILL -V
(See regulation 6)

Name and Address of the Authorized Courier		Courier Registration No.		Port of loading		Airline Name & Flight Number		Customs Shipping Bill Number and Date							
S. No.	Courier AWB No.	No. of packages	Weight	Destination	Consigner /Exporter Name and Address	IEC No. of the Exporter	Terms of Invoice	Description of goods as per Exporter Invoice	Invoice Value (FOB)	Consignee's Name and Address	Whether under MEIS scheme Y/N				
			Gross	Net	Country	Port	S.No	Description	Qty	HS Code	S.No of Appendix 3C	Currency	INR	Exchange Rate	

Declaration:

- (i) I/We hereby declare that the Exporter mentioned above has authorized us for booking the shipment under the Courier Airway bill and act as an agent for clearance and export of the goods described above. Y/N
- (ii) I/We declare that we intend to claim rewards under Merchandise Exports from India Scheme for e-commerce. Y/N
- (iii) I/We have understood the provisions of the foreign Trade Policy (2015-2020).
- (iv) I/We hereby declare that I/We abide by the declaration made in the CSB-V above and contents of this CSB-V are true and correct in every respect.

Signature of the Authorized person of the Authorized Courier with stamp of Authorized Courier